Name of the Corporate Debtor: GVK Industries Limited Date of Commencement of Liquidation: 15-12-2022

Victor	Lotal		•	7		,	^	4	L.	, ,	۵	_		270						0	: ;	2
		FREE CONTRACT	Ede weige Appea	Indian Overseas Bank	Canada Deur	Carrie Bank Lau	INBI Bank I sd	The Federal Bank Ltd.	Jammu & Kashmir Bank	Dank of Danogs	Brain of Board	Union Bank of India									TABLE OF STEMPT	Name of andia
		1 19-01-2023	10 01 0000	18-01-2023	16-01-2023	19-01-2023	10 01 2022	01-03-2023	19-01-2023	11-01-2023	13-01-2023	19.01-2023							Date of receipt Amount claimed		Details of claim received	7
A. o. who observed to make	8.21.11.77 174	1,02,33,74,014	Company of the Compan	966 90 06 8E I	2,14,43,36,589	42,85,22,308	2017200	581 LE CD 9C	57,40,33,206	2,25,23,30,919	147,00,001	777 36 577							Amount claimed		received	
Dyn 194 11 7 7 1 7 40	8 71 11 77 77	1,02,33,74,014	02750000100000	35C 30 0C 8E 1	2,14.43,36,589	42.85,22,308	40,34,37,103	76 07 77 196	57.40.33.206	2,25,23,30,919	13,23,30,727	17 76 66 61				(Ref. Note 1)	provisionary admitted	The state of the s	Amount of claim			
		1,02,33,74,014 Financial debt	Table 10,00,440 It manifests nept	Financial date	2,14.43,36,589 Financial debt	42.85,22,308 Financial debt	Total Limanicial Geof	1000	57.40.33.206 Financial dehr	2,25,23,30,919 Financial debt	13,23,30,727 Financial debt							I vestable of CHIRD	Nation of all-in			
8,21,11,77,174	400 11 00 10 1	1.02 33 74 014	977,00,07,86,1	1 20 70 00 000	2 14 41 16 589	42,85,22,308	26,92,37,185	002,00,00	30t tt 07 25	2,25,23,30,919	13,23,36,727						security Interest	Amount covered by			Details of ci	
	. 00	Ϋ́oo	Υœ		٧٧	œ	Yes	10	V	Yes	ćes	,	(Yey/No)	relinquished?	10001000	in tornant	security	Whether		-	Details of claim admitted	
					20						As per Annexure A						Interest	Detalls of Security				
6.39,94,456				0,39,94,436	1000		•							20000	Shauniee		covered by	Amount				
99.66	11.30		1.5	23.08		4 72	2.97	6.34	10.47	7,07	1 46	- Danistina	admitted.	of claims	amount	E 1011	in tests	% share				
													20					CH IN	contingent	Amount of		
						8 1 200 00	100		L							180-186		x	mutual dues, that may of clain	Amount of any		
								•	-	ļ.					_		_	<u>.</u>	of chairs	Amount		
		,															TO THE STATE OF	vonificati ou	chairn under	Amount of		
		_															THEOLOGIC	Transition of the second	Security	Re	(Amt. in Rs.)	

^{1.} Claims are provisionally admitted subject to change based on the receipt of further information/documents from the respective creditors